

## CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

## **ORDERS OF THE BENCH**

## **Date of Order: 16.4.2015**

CP No.291/00044/2014(OA No.291/00473/2014)

Mr. C.B.Sharma, Counsel for the applicant.

Mr. S.S.Hassan, Counsel for the respondents.

Counsels for the both the side submit that the directions issued by this Tribunal have been complied with. In the light of the above submissions, the contempt petition is closed. Notices issued earlier are discharged.

(R.RAMANUJAM)

(JUSTICE HARUN-UL RASHID)

ADMINISTRATIVE MÉMBER

JUDICIAL MEMBER

Adm/